NATIONAL COMPANY LAW TRIBUNAL GUWAHATI BENCH GUWAHATI

IA No.75 of 2019 IA No.76 of 20-19 IN C.P. (IB)No.04/GB/2018

Coram:

Hon'ble Shri H. V.Subba Rao, Member (J): Hon'ble Shri Prasanta Kumar Mohanty, Member (T): Video Conference

ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.08.2021

IA No.75 of 2019

Name of the Company:	Smt. Utpala Bezbaruah
	V/s
	K. K. Singhania, RP and COC

IA No.76 of 2019

Name of the Company:	Smt. Aditi Bezbaruah	
	V/s	
	K. K. Singhania, RP and COC	

Section of the Companies Act: Under Sub Section 5 of Section 60 of IBC, read with Section 14 & 18 of IBC, 2016 and under Rule 7 & 14 IBBI, read with Rule 11 of NCLT Rules, 2016.

<u>S. NO. NAME (CAPITAL LETTERS)</u>	DESIGNATION	REPRESENTATION	<u>SIGNATURE</u>
1. MR. SUJAY DUTTA	Advocate	Petitioner	Present in
2. MR. S. K. BAUXI	Advocate	Petitioner	Video
3. MR. A. TRIPATHY	Advocate	Petitioner	Conference
4. MR. R. R. RATHORE	Advocate	Petitioner	
5. MR. M. SAHEWALA	Advocate	Respondents	
6. MR. P. MISHRA	Advocate	Respondents	

ORDER Date of Order: 20.08.2021

The matter is taken up through video conferencing. Learned Counsels Mr. Sujay Dutta, Mr. S. K. Bauxi, Mr. A. Tripathy and Mr. R.R. Rathore are present on

behalf of the Petitioner. Learned Counsels Mr. M. Sahewala and Mr. P. Mishra are present on behalf of the Respondents.

2. Due to some unavoidable situations, the matter is adjourned.

3. List both the matters on 25.08.2021.

Sd/-(Prasanta Kumar Mohanty) Member (Technical) & Adjudicating Authority /Deka/20.08.2021/ Sd/-(H. V. Subba Rao) Member (Judicial) & Adjudicating Authority